CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO.: 1 03/01/2019

C.P./260/33/2016 C K MOHANTY
O.A./260/581/2015 -V/SFOR HEARING T.K.CHAND

ITEM NO:35

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. M. K. Mishra

Mr. D. K. Pattanaik

Notes of The Registry	Order of The Tribunal				
	Heard Ld. Counsel for the Respondents.				
	Mr. M. K. Mishra, Ld. Counsel for the respondents duly assisted Mr. D. K. Pattanaik, submitted that in compliance of the order dated 22.09.2016 of this Tribunal, order has been passed by the Respondents which has been enclosed under Annexure-R/1 of the show cause reply which was perused. Since as per direction of this Tribunal, the representation of the applicant has been disposed of and communicated to the applicant as submitted by the Ld. Counsel for the respondents the order of the Tribunal has been substantially complied with. Hence, the C.P is dropped and notices are discharged.				
	Registry is directed to send copy of the order to learned counsels of both the parties.				
	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)			
	pms				